

HIGH COURT OF SIKKIM

GANGTOK

No. 42/ESTT./HCS

Date : 18.11.2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice, High Court of Sikkim, has been pleased to constitute a Selection Committee consisting of the following officers of the High Court Registry, for conducting interviews of candidates on 19th, 20th, 21st, 24th & 25th of November, 2025 for selection against one(01) post of Protocol-cum-Liaison Officer, in the Establishment of the High Court of Sikkim:-

1. Mr. Sonam Palden Bhutia, Registrar, High Court of Sikkim;
2. Mr. Prosenjit Manna, Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim; and
3. Mr. T. Indrajit Singh, Joint Registrar, High Court of Sikkim.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 990-1001 **/ESTT./HCS**
Dated Gangtok, the 18th November, 2025
Copy to:-

1. Mr. Sonam Palden Bhutia, Registrar, High Court of Sikkim.
2. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
3. Mr. T. Indrajit Singh, Joint Registrar, High Court of Sikkim.
4. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Registrar, High Court of Sikkim.
8. Registrar(Judicial Service), High Court of Sikkim.
9. Chief Accounts Officer, High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. Personal file.
12. File and
13. Guard file

Registrar (Judicial Service)